

TCM LIMITED (TCM)**Regd. Office: H. No. 40/1131, 'Sree Ragam', Canon Shed Road, Cochin 682 011**

Further to the Public Announcement ('PA') dated February 9, 2007 to the shareholders of TCM issued by Systematix Corporate Services Limited ('Manager to the Offer') for and on behalf of Mr. Joseph Varghese, Mr. George Varghese and Mr. Thirugnanam (hereinafter collectively referred to as 'Acquirers') pursuant to and in compliance with, among others, regulation 10, 11 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations'), the shareholders are requested to note the following:

1. Offer Price & Financial Arrangements:

The Offer Price has been increased to Rs. 6.75 on account of payment of Re. 0.85 per share towards the interest for delay in payment of consideration. Consequently, the total fund requirement for the Offer revised to Rs. 45,88,697/- (Rupees Forty Five Lakhs Eighty Eight Thousand and Six Hundred and Ninety Seven only). Accordingly, the Acquirers have deposited an additional amount of Rs. 5,64,240/- and as on date the total amount in the Escrow Account stands at Rs. 11,48,132/- (Rupees Eleven Lakhs Forty eight thousand and one thirty two only) in terms of and for fulfillment of the obligations under regulation 28 of the Regulations.

2. Activity Schedule

Activities	Schedule	Revised Schedule
Public Announcement Date (PA)	Friday, 9th February 2007	Friday, 9th February 2007
Specified Date	Friday, 9th March 2007	Friday, 9th March 2007
Last date for a Competitive Bid	Friday, 9th March 2007	Friday, 9th March 2007
Date by which Letter of Offer to be dispatched to Shareholders	Monday, 26th March 2007	Monday, 17th March 2008
Offer Opening Date	Thursday, 5th April 2007	Wednesday, 19th March 2008
Last date for revising the Offer Price / number of Shares	Monday, 16th April 2007	Thursday, 27th March 2008
Last date for withdrawing acceptance to the Open Offer	Friday, 20th April 2007	Wednesday, 2nd April 2008
Offer Closing Date	Wednesday, 25th April 2007	Monday, 7th April 2008
Last date for communicating rejection / acceptance and payment of consideration for accepted tenders	Thursday, 10th May 2007	Tuesday, 22nd April 2008

All other terms and conditions of the Offer remain unchanged. This Announcement should be read in conjunction with the PA. The terms not defined herein will have the same meaning as defined in PA.

The Acquirers accept full responsibility jointly and severally for the information contained in the Public Announcement and also for the obligations of the Acquirer as laid down in terms of the Regulations.

This announcement would also be available on the SEBI website at <http://www.sebi.gov.in>

Issued by Manager to the Offer on behalf of Acquirers:**SYSTEMATIX CORPORATE SERVICES LIMITED**

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British Hotel Lane, Fort,

Mumbai-400 023.

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E-Mail: tcm-openoffer@systematixgroup.in

SEBI Regd. No.: INM 00000 4224

Contact Person: Mr. Hari Surya

Place: Mumbai

Date: 15.03.2008

